

(b) The Central Excise (Third Amendment) Rules, 1962 published in Notification No. G.S.R. 266 dated the 3rd March, 1962.

(c) Notification No. G.S.R. 287 dated the 3rd March, 1962.

[Placed in Library. See No. LT-3541/62].

(iii) a copy each of the following Notifications under sub-section (4) of section 43B of the Sea Customs Act, 1878:—

(a) G.S.R. No. 1423 dated the 2nd December, 1961.

(b) G.S.R. No. 1424 dated the 2nd December, 1961.

(c) G.S.R. No. 1498 dated the 23rd December, 1961.

(d) G.S.R. No. 1499 dated the 23rd December, 1961.

(e) G.S.R. No. 1520 dated the 30th December, 1961.

(f) G.S.R. No. 25 dated the 6th January, 1962.

(g) G.S.R. No. 86 dated the 20th January, 1962.

(h) G.S.R. No. 87 dated the 20th January, 1962.

(i) G.S.R. No. 103 dated the 27th January, 1962.

(j) G.S.R. No. 104 dated the 27th January, 1962.

(k) G.S.R. No. 130 dated the 3rd February, 1962.

(l) G.S.R. No. 131 dated the 3rd February, 1962.

(m) G.S.R. No. 132 dated the 3rd February, 1962.

(n) G.S.R. No. 191 dated the 17th February, 1962.

(o) G.S.R. No. 197 dated the 17th February, 1962.

(p) G.S.R. No. 198 dated the 17th February, 1962.

(q) G.S.R. No. 199 dated the 17th February, 1962.

(r) G.S.R. No. 200 dated the 17th February, 1962.

(s) G.S.R. No. 201 dated the 17th February, 1962.

(t) G.S.R. No. 272 dated the 3rd March, 1962.

[Placed in Library. See No. LT-3552/62].

**MAINTENANCE OF WIVES AND CHILDREN  
(RATE OF DEDUCTIONS FROM PAY)  
REGULATIONS**

**The Deputy Minister of Defence (Shri Raghuramaiah):** I beg to lay on the Table a copy of the Maintenance of Wives and Children (Rate of Deductions from Pay) Regulations, 1962 published in Notification No. S.R.O. 46 dated the 10th February, 1962, as corrected by S.R.O. No. 89 dated the 10th March, 1962, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-3551/62].

**POST OFFICE SAVINGS CERTIFICATES  
(FIRST AMENDMENT) RULES; AND  
AGREEMENT BETWEEN GOVERNMENT OF  
INDIA AND GOVERNMENT OF REPUBLIC  
OF FINLAND FOR AVOIDANCE OF DOUBLE  
TAXATION**

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy each of the following papers:—

(i) The Post Office Savings Certificates (First Amendment) Rules, 1962 published in Notification No. G.S.R. 102 dated the 27th January, 1962, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-3562/62].

(ii) Agreement between the Government of India and the Government of the Republic of Finland for the avoidance of Double Taxation of Income, published in Notification No. G.S.R. 41 dated the 4th January, 1962. [Placed in Library. See No. LT-3563/62].